

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923 New Delhi**

**Dock No. 080/2013**

**Date: 23.9.2013**

To,

General Manager (E/M)  
NEEPCO Ltd  
15, NBCC Tower, UG Floor,  
Bhikaji Cama Place  
New Delhi, 110066

Sir,

**Subject: Dock No. 080/2013: Revision of AFC based on actual capital expenditure for the period 2009-12 and revised projected capital expenditure for the period 2012-14, in respect of kopli H.E P of NEEPCO**

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With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **08.10.2013**:

1. Balance sheets indicating the opening gross block, closing gross block and additions during the years 2009-10, 2010-11 and 2011-12 for which actual capital expenditure has been claimed.
2. Reasons for wide variation between the projected additional capital expenditure allowed by the Commission and the actual additional capital expenditure incurred during the years 2009-10, 2010-11 and 2011-12.
3. Reasons for retrospective claim of ` 41.55 lakh during the year 2009-10 which has been capitalized in books during the year 2012-13.
4. Reasons for retrospective claim of ` 32.77 lakh during the year 2010-11 which has been capitalized in books during the year 2012-13.
5. Reasons for retrospective claim of ` 74.55 lakh during the year 2011-12 which has been capitalized in books during the year 2012-13.
6. Details of un-discharged liabilities, if any, in the opening capital cost of ` 26734.91 lakh as on 01.04.2009.

Further action in this matter will be taken on receipt of the above information / clarification.

Yours faithfully,

Sd/-  
(B. Sreekumar)  
Deputy Chief (Law)